

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 22.02.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 746 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 433 of 2021	Jaypee Infratech Ltd. Vs. JC World Hospitality Pvt. Ltd.	Sanjay Bhatt
<b>2.</b>	I.A. No. 759 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Kashi Viswanathan Sivaraman Liquidator Haridwar Iron and Ispat Rollings Ltd. Vs. _____	Aditya Gauri
<b>3.</b>	I.A. No. 761 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Sadashiv Nomaya Nayak & Ors. Vs. Gammon Engineers and Contractors Pvt. Ltd.	Sumit Kumar

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**By order**  
**-sd/-**  
**Assistant Registrar**